

Annexure-2

Name of the Corporate Debtor: Nipman Fastener Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 3 as on : 17.06.2026

List of unsecured financial creditors

S.No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of Claim under Verification	Remarks, if any				
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	
1	Hero Cycles Limited	16/02/2026	11,321,988	11,321,988	NIL	NIL	Yes	0.57%	NIL	NIL	-	NIL	NIL	
2	Tata Capital Financial Services Limited	19/02/2026	21,562,070	21,562,070	NIL	NIL	NIL	1.08%	NIL	NIL	-	NIL	NIL	
3	Hero Fincorp Limited	19/02/2026	201,073,685	98,667,943	NIL	NIL	NIL	4.95%	NIL	NIL	102,405,742	NIL	NIL	As per documents submitted there is no Primary Security and no charge registered with MCA. For details refer Exhibit
4	Nipun Malhotra	08/05/2025	9,586,438	9,586,438	NIL	NIL	Yes	0.48%	NIL	NIL	-	NIL	NIL	Being related party the member only has participation right. The Claim is subject to further verification.
5	Manek Malhotra	21/04/2026	11,129,539	11,129,539	NIL	NIL	Yes	0.56%	NIL	NIL	-	NIL	NIL	Being related party the member only has participation right. The Claim is subject to further verification.
6	Priyanka Malhotra	05/05/2026	68,400,000	48,235,000	NIL	NIL	Yes	2.42%	NIL	NIL	20,165,000	NIL	NIL	Dues of Rs. 29.52 Crore are considered as Other Creditor due to deficiency in the Board Resolution. Please refer Exhibit for details. Further, being related party the member only has participation right.
7	Bajaj Finance Limited	18/02/2026	42,982,933	42,806,091	NIL	NIL	No	2.15%	NIL	NIL	176,842	-	-	There is Totaling Error in the Calculation Sheet Shared along with the claim Form. Please refer Exhibit for details. Further, the member has not relinquished its security interest in favour of Liquidation Estate. As the members has realized its security interest the amount of claim admitted is considered as NIL and balance outstanding is deemed unsecured.
8	Pravin Kumar Malhotra	10/05/2023	20,044,374	744,000	Unsecured Financial Creditor		Yes	0.04%			19,300,374			Please refer Exhibit for details.



9	Aman Enterprises	11/05/2023	2,216,870	2,216,870	2,216,870	Unsecured Financial Creditor	No	0.11%					
10	Neha Transport Service	10/05/2023	4,409,768	4,409,768	4,409,768	Unsecured Financial Creditor	No	0.22%					
11	Nipman Steering Systems Private Limited	10/05/2023	95,667,452	95,667,452	95,667,452	Unsecured Financial Creditor	Yes	0.00%			95,667,452		Please refer Exhibit for details.
TOTAL			488,395,117	488,395,117	250,679,707	-	-	12.57%	-	-	237,715,410	-	-

Note:

- 1 Hero Fincorp Limited (below observations are based on the supporting documents submitted by the claimant along with their claim form) For Loan No. HCFDELCTL00000420806 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 4,02,69,094/- as Overdue EMI (Principal) plus Interest, Late Payment Charges, and Cheque Bounce Charges. The total claim for the said Loan No. is Rs. 7,98,29,069/- In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be considered.
- 2 For Loan No. HCFDELCTL00000420806 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 69,048/- towards Late Payment and Cheque Bounce Charges. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be considered.
- 3 For Loan No. HCFDELCTL00000420832 the Claimant has self-disclosed the "Principal Outstanding as NIL". However, claimed Rs. 78,101/- towards Late Payment and Cheque Bounce Charges. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be considered.
- 4 For Loan No. HCFDELGEC00007056453 the Claimant has self-disclosed the "Principal Outstanding as Rs. 34,24,880/-". However, claimed Rs. 2,24,29,525/- i.e. towards Overdue EMI (Principal) Rs. 1,30,75,120/- Late Payment and Cheque Bounce Charges. In view of Principal Outstanding being NIL the claim for the said exorbitant amount cannot be considered.

